

# **RESUMÉ OF WORK DONE BY LOK SABHA**

**SIXTEENTH LOK SABHA  
SEVENTH SESSION, 2016**

**LOK SABHA SECRETARIAT, NEW DELHI**  
*May, 2016/Vaisakha, 1938 (Saka)*

# RESUMÉ OF WORK DONE BY LOK SABHA

SIXTEENTH LOK SABHA — SEVENTH SESSION

(23 February, 2016 to 16 March, 2016)



LOK SABHA SECRETARIAT  
NEW DELHI

*May, 2016/Vaisakha, 1938 (Saka)*

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## PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Seventh Session *i.e.* from the 23 February, 2016 to 16 March, 2016.

NEW DELHI;  
*May, 2016*  

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*Vaisakha, 1938 (Saka)*

ANOOP MISHRA  
*Secretary General*

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**1. DURATION OF SESSION**  
**(7th Session of 16th Lok Sabha)**

1. Date of Commencement	:	§23 February, 2016
2. Date of prorogation	:	@29 March, 2016
3. Total number of days of Session	:	22
4. Number of Actual days of Sittings	:	16
5. Number of hours of sitting	:	105 hours 26 minutes

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§ The first sitting commenced with the playing of National Anthem.

@ As per earlier schedule, the House was adjourned on 16.3.2016 to meet again on 25.4.2016 in order to enable the Standing Committees to consider the Demands for Grants. However, the 7th Session of 16th Lok Sabha was prorogued on 29 March, 2016.



## 2. BILLS

### (i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Election Laws (Amendment) Bill, 2016	24.2.2016	—	25.2.2016 (Consideration and passing)	1 13	3	—	Passed
2.	The Finance Bill, 2016	29.2.2016	—	-	0 01	—	—	Pending
3.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2016	1.3.2016	—	15.3.2016 (Consideration and passing)	2 57	1	—	Passed
4.	The Aadhaar (Targeted Delivery of Financial and other Subsidies Benefits and Services) Bill, 2016	3.3.2016	—	11.3.2016 (Consideration and passing)	2 59	68	—	Passed
			16.3.2016 (As returned by Rajya Sabha with five recommendations)	16.3.2016 (Consideration of amendments recommended by Rajya Sabha)	0 41			Amendments Recommended by Rajya Sabha considered and not accepted by Lok Sabha.

5. The Carriage by Air (Amendment) Bill, 2015, as returned by Rajya Sabha with amendments	7.8.2015 (Earlier Session)	8.3.2016 (As returned by Rajya Sabha with two amendments)	11.3.2016 (Consideration of amendments made by Rajya Sabha)	0 02	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha.
6. The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015, as returned by Rajya Sabha with amendments	13.8.2015 (Earlier Session)	8.3.2016 (As returned by Rajya Sabha with two amendments)	11.3.2016 (Consideration of amendments made by Rajya Sabha)	0 02	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha.
7. The Bureau of Indian Standards Bill, 2015, as returned by Rajya Sabha with amendments	7.8.2015 (Earlier Session)	9.3.2016 (As returned by Rajya Sabha with two amendments)	14.3.2016 (Consideration of amendments made by Rajya Sabha)	0 02	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha.
8. *The Enemy Property (Amendment and Validation) Bill, 2016	8.3.2016	—	9.3.2016 (Consideration and passing)	2 48	—	Passed
9. The Appropriation (Railways) Vote on Account Bill, 2016	9.3.2016	—	9.3.2016 (Consideration and passing)	0 02	—	Passed
10. The Appropriation (Railways) Bill, 2016	9.3.2016	—	9.3.2016 (Consideration and passing)	0 02	—	Passed

\*Motion for consideration of the Bill was discussed together with the statutory Resolution seeking disapproval of the Enemy Property (Amendment and Validation) Ordinance, 2016 (No. 1 of 2016) promulgated by the President on 7th January, 2016.

1	2	3	4	5	6	7	8	9
					H. M.			
11.	The National Waterways Bill, 2016, as returned by Rajya Sabha with amendments	5.5.2015 (Earlier Session)	11.3.2016 (As returned by Rajya Sabha with three amendments)	15.3.2016 (Consideration of amendments made by Rajya Sabha)	0 02	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha.
12.	The Real Estate (Regulation and Development) Bill, 2016, as passed by Rajya Sabha	—	11.3.2016	15.3.2016 (Consideration and passing)	3 29	34	—	Passed
13.	The Appropriation (Vote on Account) Bill, 2016	14.3.2016	—	14.3.2016 (Consideration and passing)	0 02	—	—	Passed
14.	The Appropriation Bill, 2016	14.3.2016	—	14.3.2016 (Consideration and passing)	0 02	—	—	Passed
15.	The Railways (Amendment) Bill, 2014	7.8.2014 (Earlier Session)	—	15.3.2016 (Motion for withdrawal)	0 01	—	—	Bill withdrawn by leave of the House.
16.	The Regional Centre for Biotechnology Bill, 2016	15.3.2016	—	—	—	—	—	Pending
17.	The Mines and Minerals (Development and Regulation) Bill, 2016	15.3.2016	—	16.3.2016 (Consideration and passing)	1 37	5	—	Passed

18. The Sikh Gurudwaras (Amendment) Bill, 2016, as passed by Rajya Sabha.	—	16.3.2016	—	—	—	—	—	Pending
19. The Companies (Amendment) Bill, 2016	16.3.2016	—	—	—	—	—	—	Pending

**(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of Presentation/ laying of reports	Remarks
1.	The Compensatory Afforestation Bill, 2016	8.5.2015 (L.S.)	Chairman	Science and Technology, Environment and Forests (22.5.2015)	26.2.2016	Pending

## SUMMARY

1. Bills pending at the end of last Session (Sixth Session)	11
2. Bills introduced	12
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	2
5. Bills passed by Rajya Sabha and laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	5
8. Bills passed	10
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	4
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	1
11. Bills negatived	Nil
12. Bills withdrawn	1
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	Nil
21. Bills reported by Standing Committees	1
22. Bills pending at the end of Sixth Session of Sixteenth Lok Sabha	14

**(iii) Private Members' Bills**

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajiya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Climate Change Bill, 2015 by Shri Kalikesh Narayan Singh Deo, M.P.	26.2.2016	—	—	H. M.	—	—	Pending
2.	The Special Financial Assistance to the State of Odisha Bill, 2015 by Shri Kalikesh Narayan Singh Deo, M.P.	26.2.2016	—	—	—	—	—	Pending
3.	The Disclosure of Lobbying Activities Bill, 2015 by Shri Kalikesh Narayan Singh Deo, M.P.	26.2.2016	—	—	—	—	—	Pending
4.	The Hospital-Acquired Infections (Prevention, Control and Mandatory	26.2.2016	—	—	—	—	—	Pending





1	2	3	4	5	6	7	8	9
10.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of Rajasthan Bill, 2015 by Shri C.P. Joshi, M.P.	26.2.2016	—	—	—	—	—	Pending
11.	The Supreme Court of India (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2016 by Dr. A. Sampath, M.P.	26.2.2016	—	—	—	—	—	Pending
12.	The Sikh Marriage Bill, 2016 by Dr. Dharam Vira Gandhi, M.P.	26.2.2016	—	—	—	—	—	Pending
13.	The Nationalisation of Inter-State River Bill, 2016 by Shri Kirti Azad, M.P.	26.2.2016	—	—	—	—	—	Pending
14.	The Prevention and Punishment of the Crime of Genocide Bill, 2016 by Shri Kirti Azad, M.P.	26.2.2016	—	—	—	—	—	Pending
15.	The Euryale Ferox Nut Growers (Remunerative	26.2.2016	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
21.	The Compulsory Voting Bill, 2014 by Shri Janardan Singh 'Sigrwal', M.P.	28.11.2014	—	13.3.2015 24.4.2015 8.5.2015 (Fourth Session taken during 7.8.2015 (Fifth Session) 08 minutes 4.12.2015 taken during 18.12.2015 5th session (Sixth and 3 hours Session) and 43 minutes 26.2.2016 taken during 6th session)	1 - 27 (excluding 3 hours and 24 minutes taken during 4th session, 2 hours and 24 minutes taken during 5th session)	—	—	Withdrawn
22.	The Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha	12.12.2014 (Rajya Sabha)	29.4.2015	26.2.2016 11.3.2016	2 - 52	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending Pending
23.	The Artisans (Welfare) Bill, 2015 by Shri Sushil Kumar Singh, M.P.	11.3.2016	—	—	—	—	—	Pending
24.	The Civil Liability for Nuclear Damage (Amendment) Bill, 2015	11.3.2016	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
30.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2016 ( <i>Insertion of new Chapter IIA</i> ) by Dr. Boora Narsaiah Goud, M.P.	11.3.2016	—	—	—	—	—	Pending
31.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of articles 243K and 243ZA</i> ) by Dr. Boora Narsaiah Goud, M.P.	11.3.2016	—	—	—	—	—	Pending
32.	The Small-Holder Farmers (Protection and Welfare) Bill, 2016 by Adv. Joice George, M.P.	11.3.2016	—	—	—	—	—	Pending
33.	The Sex Workers (Welfare and Rehabilitation) Bill, 2016 by Dr. Kirit Premjibhai Solanki, M.P.	11.3.2016	—	—	—	—	—	Pending
34.	The Rainwater (Harvesting and Storage) Bill, 2016 by Dr. Kirit Premjibhai Solanki, M.P.	11.3.2016	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
41.	The Right to Information (Amendment) Bill, 2016 (Amendment of section 19) by Shri Dushyant Chautala, M.P.	11.3.2016	—	—	—	—	—	Pending
42.	The Constitution (Amendment) Bill, 2016 Substitution of new article for article 340) by Shri Jayadev Galla, M.P.	11.3.2016	—	—	—	—	—	Pending
43.	The Code of Criminal Procedure (Amendment) Bill, 2016 (Amendment of section 260) by Shri Dushyant Chautala, M.P.	11.3.2016	—	—	—	—	—	Pending
44.	The Economically Weaker Class Corporation Bill, 2016 by Shrimati Rama Devi, M.P.	11.3.2016	—	—	—	—	—	Pending
45.	The Poverty Stricken and Backward Regions (Development) Bill, 2016 by Shrimati Rama Devi, M.P.	11.3.2016	—	—	—	—	—	Pending





1	2	3	4	5	6	7	8	9
51.	The Destitute Children (Rehabilitation and Welfare) Bill, 2016 by Shri Sukhbir Singh Jaunapuria, M.P.	11.3.2016	—	—	—	—	—	Pending
52.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of the Eighth Schedule</i> ) by Shri Kunwar Pushpendra Singh Chandel, M.P.	11.3.2016	—	—	—	—	—	Pending
53.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of article 1</i> ) by Shri Kunwar Pushpendra Singh Chandel, M.P.	11.3.2016	—	—	0 - 28 minutes taken on introduction of Bills from Sl. Nos. 23 to 53	—	—	Pending

SUMMARY  
(PRIVATE MEMBER'S BILLS)

1. Bills pending at the end of the last session	410*
2. Bills introduced	51
3. Bills withdrawn	1
4. Bills negative	Nil
5. Bills removed from the Register of Pending Bills	Nil
6. Bills part—discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 3298 of Bulletin-Part II, dated 13.04.2016	460

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\*(including one part - discussed Bill)

**3. CALLING ATTENTION**  
(Seventh Session)

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Regarding alleged alteration of affidavit relating to Ishrat Jahan case	Shri Nishikant Dubey	Shri Raj Nath Singh 10.03.2016	01	21

#### 4. COMMITTEES

##### (i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken Statement	
1.	Committee on Estimates	01.05.2015	—	—	—	—	1	2	—
2.	Committee on Public Undertakings	01.05.2015	1	2 00	50%	—	2	1	—
3.	(i) Committee on Public Accounts	01.05.2015	1	01 00	40.90%	—	—	—	—
	(ii) Sub-Committee VIII	18.12.2015	1	02 15	50%	—	—	—	—

**(ii) Standing Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings			Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
			3	4	5	H. M.	M.			Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11	12		
1.	Committee on Agriculture	1.9.2015	1	01	30	51.61%	—	—	—	—	—	—	
2.	Committee on Chemicals and Fertilizers	1.9.2015	—	—	—	—	—	1	2	1	—	—	
3.	Committee on Coal and Steel	1.9.2015	—	—	—	—	—	—	—	—	—	—	
4.	Committee on Defence	1.9.2015	—	—	—	—	—	—	—	—	—	—	
5.	Committee on Energy	1.9.2015	1	00	30	30%	—	1	—	—	—	—	
6.	Committee on External Affairs	1.9.2015	1	2	00	34.48%	—	—	—	—	—	—	
7.	Committee on Finance	1.9.2015	1	01	45	54.83%	—	1	—	—	—	—	
8.	Committee on Food, Consumer Affairs and Public Distribution	1.9.2015	1	00	45	35.48%	—	—	2	—	—	—	

9.	Committee on Information Technology	1.9.2015	—	—	—	—	—	—	—	—	—	—
10.	Committee on Labour	1.9.2015	4	09 50	53.89%	—	—	2	—	—	—	—
11.	Committee on Petroleum and Natural Gas	31.08.2015	1	01 00	54.83%	—	1	1	—	—	—	—
12.	Committee on Railways	1.9.2015	1	00 20	45%	—	—	—	—	—	—	—
13.	Committee on Rural Development	1.9.2015	—	—	—	—	—	—	—	—	—	—
14.	Committee on Social Justice and Empowerment	1.9.2015	1	00 30	48.39%	—	1	—	2	—	—	—
15.	Committee on Urban Development	1.9.2015	—	—	—	—	—	—	—	—	—	—
16.	Committee on Water Resources	1.9.2015	1	02 00	67%	—	—	—	—	—	—	—

**(iii) Committees other than Financial and Standing Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings			Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
			4	5	6	H.	M.			Original Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11	12	
1.	Committee on Absence of Members from the Sittings of the House	1.9.2014	1	00	30	46.67%	—	1	—	—	—	
2.	House Committee	12.6.2015	—	—	—	—	—	—	—	—	—	
3.	Committee on MPLADS	15.9.2015	—	—	—	—	—	—	—	—	—	
4.	Committee on Privileges	1.9.2015	—	—	—	—	—	2	—	—	—	
5.	Committee on Ethics	12.8.2015	—	—	—	—	—	—	—	—	—	
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	15.9.2014	2	01	28	47%	—	—	—	—	—	
7.	Committee on Private Members' Bills and Resolutions	15.9.2015	3	01	05	57.77%	—	3	—	—	—	







## 5. DIVISIONS

Sl. No.	Date	Subject Matter	Final Result			Remarks
			4	5	5	
1.	03.03.2016	<p><b>Division No. 1</b> was held by AVR machine on the Amendment No. 110 moved by Shri Bhartruhari Mahtab, MP to the <i>Motion of Thanks on the President's Address</i> moved by Smt. Meenakshi Lekhi and seconded by Smt.Harsimrat Kaur Badal on 24 February, 2016.</p> <p><b>Division No. 2</b> was held by AVR machine on the Amendment Nos. 94, 95 and 96 moved by Shri N.K. Premachandran, MP to the <i>Motion of Thanks on the President's Address</i> moved by Smt. Meenakshi Lekhi and seconded by Smt. Harsimrat Kaur Badal on 24 February, 2016.</p> <p><b>Division No. 3</b> was held by AVR machine on the Amendment Nos. 220 and 221 moved by Shri Rajeev Satav, MP to the <i>Motion of Thanks on the President's Address</i> moved by Smt. Meenakshi Lekhi and seconded by Smt. Harsimrat Kaur Badal on 24 February, 2016.</p>	<p>Ayes-82 Noes-235</p> <p>Ayes-60 Noes—242</p> <p>Ayes-60 Noes—236</p>	—	—	

1	2	3	4	5
2.	11.03.2016	<p><b>Division</b> was held by AVR machine on the motion for introduction of <i>The Indian Penal Code (Amendment) Bill, 2016 (Substitution of new section for section 377)</i> moved by Dr. Shashi Tharoor, MP.</p>	<p>Ayes-18 Noes—61</p>	—

## 6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time taken	
			H.	M.
<b>(i) Railway Budget</b>				
Budget (Railways) for 2016-2017	25.2.2016	3.3.2016	01	08
		8.3.2015		
		9.3.2016		
Supplementary Demands for Grants (Railways) for 2015-2016	3.3.2016	8.3.2016	14	16
		9.3.2016		
<b>(ii) General Budget</b>				
Budget (General) for 2016-2017	29.2.2016	10.3.2016	1	41
		14.3.2016		
Supplementary Demands for Grants (General) for 2015-2016	11.3.2016	14.3.2016	12	37

\*Discussed together.

## 7. OBITUARY AND OTHER REFERENCES

### (i) Obituary References

Sl. No.	Name of the Member	Date of Death	Date of Obituary reference	Time Taken	
				H.	M.
1	2	3	4	5	
1.	His Excellency Shri Sushil Koirala, former Prime Minister of Nepal	09.02.2016			
2.	Dr. Balram Jakhar, former Speaker, Lok Sabha	03.02.2016			
3.	Shri Yashpal Singh (Member of the 8th Lok Sabha)	12.12.2015			
4.	Shri Noorul Huda (Member of the 5th Lok Sabha)	17.12.2015	23.02.2016		
5.	Shri Mufti Mohammed Sayeed (Member of the 9th and 12th Lok Sabhas)	07.01.2016			
6.	Smt. Shanti Devi (Member of the 6th & 8th Lok Sabhas)	15.02.2016			00 07
7.	Shri Purno Agitok Sangma, sitting member and former Speaker of Lok Sabha	04.03.2016	04.03.2016		00 04
8.	Shri Jashubhai Dhanabhai Barad (Member of the 14th Lok Sabha)	25.01.2016			
9.	Shri Basori Singh Masram (Member of the 15th Lok Sabha)	26.01.2016	08.03.2016		00 04
10.	Shri Pawan Diwan (Member of the 10th & 11th Lok Sabhas)	02.03.2016			
11.	Shri Ramswaroop Prasad (Member of the 9th & 14th Lok Sabhas)	08.03.2016	16.03.2016		00 02

**(ii) References regarding Tragic Incidents**

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding loss of lives of 7 security personnel and injuries to 20 others in a terrorist attack at Pathankot Air Force Station.	02.01.2016	23.02.2016		
2.	Reference regarding loss of lives of 10 soldiers of the Indian Army due to avalanche in Siachen, Jammu & Kashmir.	10.02. 2016	23.02.2016	00	02

**(iii) Congratulatory references/references on landmark occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Reference on the occasion of international Women's Day.	08 March	08.03.2016	00	04
2.	Congratulatory reference on the successful launch of IRNSS—IF by Indian Space Research Organisation.	10.03.2016	11.03.2016	00	01

## 8. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav	
	Prof. K.V. Thomas <sup>§</sup>	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
8.	Shri Hukum Singh	12.12.2014 <sup>^</sup>
9.	Dr. P. Venugopal	
10.	Shri K.H. Muniyappa	

\*Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

<sup>§</sup> Ceased to be a member of Panel of Chairpersons on 12.12.2014.

<sup>^</sup>Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.



## 9. PAPERS LAID ON THE TABLE

(a) By Government :	1026
(b) By Private Members :	Nil

### 10. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
23.2.2016	24.2.2016	Smt. Meenakshi Lekhi	557	334	—	3.3.2016	12 50	9.3.2016
	25.2.2016	Smt. Harsimrat Kaur Badal						
	26.2.2016							
	2.3.2016							
	3.3.2016							

H. M.

## 11. QUESTIONS

### (i) Starred Questions

(a) Number of Questions put down in the Question Lists for oral answers	280
(b) Number of Questions orally answered	71

### (ii) Unstarred Questions

(a) Number of Questions put down in the Question Lists for written answers	3220
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers/Supplementaries	3429

### (iii) Short Notice Questions

(a) No. of Short Notice Questions (SNQs) received	2
(b) No. of notices of SNQ admitted	Nil
(c) No. of notices of SNQ clubbed with SQ	Nil
(d) No. of notices of SNQ disallowed	2

### (iv) Half-an-Hour Discussion

(a) No. of notices of Half-an-Hour Discussion received	9
(b) No. of notices of Half-an-Hour Discussion admitted and discussed	Nil
(c) No. of notices of Half-an-Hour Discussion disallowed	9

### (v) Statement(s) made by Ministers Correcting Replies already given

No. of answers corrected	2
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**(vi) Abstract of Statement(s) made by Ministers correcting  
the replies already given by them to  
questions in the Lok Sabha**

Sl. No.	Date of correcting the reply	Statement made by	No. of Questions to which statement was made	Date of answer to the question	Subject of the question
1.	15.03.2016	Ministry of Home Affairs	USQ No. 846	01.3.2016	"Naga Accord"
2.	15.03.2016	Ministry of Home Affairs	USQ No. 1639	08.3.2016	"Enemy Property"

## 12. RESOLUTIONS

### (i) Government Resolution

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
				H.	M.		
1	2	3	4	5	6	7	

1. "That this House approves the proposal of the Government to reject the Award, given on 18th October, 1999, by the Board of Arbitration in respect of the pay scales for the post of Computer (now compiler) in the Office of Registrar General, India (RGI) (*vide* Award CA Reference No. 1/1998 in terms of Clause 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration) for the following reasons:—

(i) The duties and recruitment qualifications of the post of Computer (now compiler) in the Office of Registrar General India (RGI) are not comparable with those of the post of Investigator of National Sample Survey Organization (NSSO) with whom parity is mainly being sought;

(ii) Upgradation of the pay scale of Computers (now compiler) in the Office of Registrar General, India (RGI) may lead to similar demands from the UDCs in the Central Government and other common categories posts, which would have huge financial implications; and

Home Affairs

0 09

11.3.2016

Shri Haribhai P. Chaudhary

Adopted

(iii) The matter has already been examined by a number of Central Pay Commissions, which are expert bodies and consider all the posts across the Government in a holistic manner.

The proposal in respect of the Office of the RGI involves one time expenditure of nearly Rs. 36.14 crores and recurring expenditure of nearly Rs. 2.93 crores per annum. Besides, the Award, if accepted, will have wider financial and administrative implications, as similar demands would be raised by a large number of other similarly placed staff in the Government, which will not be in the interest of national economy and social justice.”

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**(ii) Private Members' Resolutions (Summary)**

1.	No. of notices of Resolutions received	:	3
2.	No. of Resolutions discussed	:	NIL
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions Part-discussed <i>(At the end of sixth session)</i>	:	1

**(iii) Statutory Resolution**

Sl. No.	Subject	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
1.	That this House disapproves of the Enemy Property (Amendment and Validation) Ordinance, 2016 (No. 1 of 2016) promulgated by the President on 7 January, 2016.	123	Shri N.K. Premachandran	9.3.2016	® 2 45	Home Affairs	Negated

® Discussed together with the motion for consideration of the Enemy Property (Amendment and Validation) Bill, 2016.



**13. SHORT DURATION DISCUSSIONS UNDER RULE 193**

Sl. No.	Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
(i)	Situation arising out of recent incidents in institutions of higher education in reference to Jawaharlal Nehru and Hyderabad University.	Shri Jyotiraditya M. Scindia	24.2.2016	4	59	Home Affairs	Discussion concluded
(ii)	Situation arising out of alleged money-laundering involving Aircel-Maxis in the wake of recent joint raids by Enforcement Directorate and Income Tax Department.	Shri Bhartruhari Mahtab	2.3.2016	1	50	Finance	Discussion concluded
(iii)	Situation arising out of recent terror attacks at Pathankot Airbase.	Shri Kalikesh Narayan Singh Deo	16.3.2016	4	01	Home Affairs	Discussion concluded

## SUMMARY

### Short Duration Discussions under Rule 193

No. of notices received	:	148
No. of discussions held	:	3
No. of discussions completed	:	3
No. of discussions remained part-discussed	:	NIL
Total time taken	:	10 hrs. 50 mts.

**14. SPEAKER/DEPUTY SPEAKER/CHAIRPERSONS ANNOUNCEMENTS/OBSERVATIONS/  
RULINGS**

Sl. No.	Subject	By whom	Date
1.	Observation on 24 February, 2016 regarding taking up of Discussion under Rule 193 on 'the issues relating to functioning of universities including incidents in JNU and Hyderabad University' on the same day on demand made by several members.	The Speaker	24.02.2016
2.	Announcement regarding amendments to the Motion of Thanks on President's Address.	The Speaker	24.02.2016
3.	Observation on 2 March, 2016 regarding taking up of Discussion under Rule 193 on 'situation arising out of alleged money-laundering involving Aircel-Maxis in the wake of recent joint raids by Enforcement Directorate and Income Tax Department' on the same day on a demand made by Shri Bhartruhari Mahtab, M.P.	The Chairperson	2.03.2016
4.	Announcement regarding message received from the Hon'ble President about receiving Expression of Thanks by the Members of the Lok Sabha for the President's Address, delivered to both the Houses.	The Speaker	9.03.2016
5.	Announcement regarding consent of the Speaker on the request made by the Minister of Railways for laying a statement regarding corrigendum/addendum to the documents relating to Rail Budget—2016-17.	The Speaker	9.03.2016

**15. STATEMENTS**  
**(i) Statements made/laid by Ministers under Rule 372 during Seventh Session of**  
**Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding the issue of tax proposals for EPF/Superannuation Fund.	Shri Arun Jaitley	08.03.2016	00	03
2.	Regarding certain important decisions taken by the Government in different fields in petroleum sector.	Shri Dharmendra Pradhan	10.03.2016	00	02
3.	Regarding the progress on the Mines and Minerals (Development and Regulation) Amendment Act, 2015.	Shri Narendra Singh Tomar	14.03.2016	00	04
4.	Correcting the reply given on 1.3.2016 to Unstarred Question No. 846 (Hindi version only) asked by Shri Mullappally Ramachandran, MP regarding 'Naga Accord'.	Shri Kiren Rijiju	15.03.2016	00	01
5.	Correcting the reply given on 8.3.2016 to Unstarred Question No. 1639 (English and Hindi versions) asked by Shri Venkatesh Babu T.G., MP, regarding 'Enemy property'.	Shri Kiren Rijiju	15.03.2016	00	01

**(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker During  
Seventh Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
*1.	Status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Information Technology on Demands for Grants (2015-16), pertaining to the Department of Electronics and Information Technology, Ministry of Communications and Information Technology.	Shri Ravi Shankar Prasad	09.03.2016	00	01
*2.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Information Technology on "Revival of Indian Telephone Industries (ITI) Limited", pertaining to the Department of Telecommunications, Ministry of Communications and Information Technology.	Shri Ravi Shankar Prasad	09.03.2016	00	01

- \*3. Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Information Technology on "IT induction and modernization in the Department of Posts", pertaining to the Department of Posts, Ministry of Communications and Information Technology.
- \*4. Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Rural Development on Demands for Grants (2015-16), pertaining to the Ministry of Panchayati Raj.
- \*5. Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Labour on "Regularization of casual workers/ Artists of Radio Kashmir, CBS Radio Kashmir and Doordarshan Kendra, Srinagar", pertaining to the Ministry of Information and Broadcasting.

Shri Ravi Shankar Prasad 09.03.2016 00 01

Shri Chaudhary Birender Singh 10.03.2016 00 01

Col. Rajyavardhan Singh Rathore 10.03.2016 00 01

1	2	3	4	5
6.	Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Finance on Demands for Grants (2015-16), pertaining to the Departments of Economic Affairs, Financial Services, Expenditure and Disinvestment, Ministry of Finance.	Shri Arun Jaitley	11.03.2016	00 01
7.	Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Finance on 'Planning Process—A Review', pertaining to the Ministry of Planning.	Shri Rao Inderjit Singh	11.03.2016	00 02
*8.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Labour on Demands for Grants (2014-15), pertaining to the Ministry of Labour and Employment.	Shri Bandaru Dattatreya	14.03.2016	00 01

<p>*9. Status of implementation of the recommendations contained in the 118th Report of the Standing Committee on Commerce on Demands for Grants (2015-16) Demand No. 13, pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.</p>	<p>Smt. Nirmala Sitharaman</p>	<p>14.03.2016</p>	<p>00 01</p>
<p>*10. Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Coal and Steel on Demands for Grants (2015-16), pertaining to the Ministry of Steel.</p>	<p>Shri Vishnu Deo Sai</p>	<p>14.03.2016</p>	<p>00 01</p>

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\*Laid a copy (Hindi and English versions) of the statement.



**(iii) Statements made/laid by Ministers regarding Government Business During Seventh Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Government business for the week commencing the 29th February, 2016	Shri Rajiv Pratap Rudy	26.02.2016	00	09
2.	Government business for the week commencing the 8th March, 2016	Shri Rajiv Pratap Rudy	08.03.2016	00	06
3.	Government business for the remaining part of the Session	Shri Rajiv Pratap Rudy	11.03.2016	00	09

**(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during  
Sixteenth Lok Sabha (As on 13.04.2016)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	13	21	38.23
Second Session (07.07.2014 to 14.08.2014)	354	175	179	49.43
Third Session (24.11.2014 to 23.12.2014)	272	127	145	46.69
Fourth Session (23.02.2015 to 13.05.2015)	412	192	220	46.60
Fifth Session (21.07.2015 to 13.08.2015)	196	85	111	43.36
Sixth Session (26.11.2015 to 23.12.2015)	358	84	274	23.46
Seventh Session (23.02.2016 to 16.03.2016)	281	15	266	5.33
<b>Total</b>	<b>1907</b>	<b>691</b>	<b>1216</b>	<b>36.23</b>

**(v) Statement showing the time lost owing to interruptions and adjournment of the House During the Seventh Session of the 16th Lok Sabha**

Date	Time lost due to Interruptions H. M.	Time Lost Due to Adjournment of the House following Interruptions H. M.	Remarks
02.03.2016	—	0 10	At 1220 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.
<b>Total</b>	—	4 45	

Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(vi) Statement indicating matters of urgent public importance raised (a) after Question Hour and (b) before the adjournment of the House for the day during Seventh Session of the Sixteenth Lok Sabha**

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken H. M.	Number of Notices received
1	2	3	4	5
23.02.2016	NIL	NIL	NIL	NIL
24.02.2016	16	26	0 29	115
25.02.2016	44	109	1 22	96
26.02.2016	30	85	1 01	90
29.02.2016	NIL	NIL	NIL	NIL
01.03.2016	NIL	NIL	NIL	151
02.03.2016	06	06	0 18	125
03.03.2016	24	91	0 50	128
04.03.2016	NIL	NIL	NIL	91
08.03.2016	16	50	0 30	110
09.03.2016	27	73	1 05	133
10.03.2016	40	89	1 21	156
11.03.2016	39	123	1 07	100
14.03.2016	24	94	0 34	108
15.03.2016	67	181	1 45	158
16.03.2016	21	112	0 40	99
<b>Total</b>	<b>354</b>	<b>1039</b>	<b>11 02</b>	<b>1660</b>

**16. STATEMENT SHOWING DATES AND TIME OF RINGING OF QUORUM BELL DURING THE  
SEVENTH SESSION OF SIXTEENTH LOK SABHA (23.2.2016 to 16.3.2016)**

Sl. No.	Date	Time when quorum bell was rung (hrs.)	(In Minutes)	Subject matter under discussion when the quorum bell was rung	Remarks
1	24.02.2016	1415 to 1417	02	-	House re-assembled after lunch break after quorum bell was rung once.
2	25.02.2016	1415 to 1418	03	-	House re-assembled after lunch break after quorum bell was rung twice.
3	26-02-2016	1430 to 1434 1448 to 1451	04 03	-	-do-
4	02.03.2016	1415 to 1416	01	-	Shri Jyotiraditya Scindia, MP raised the question of quorum in the House. During the course of ringing of the first Quorum bell, House was made.  House re-assembled after lunch break after quorum bell was rung once.

	2030 to 2041	11	Further discussion on the Motion of Thanks on the President's Address to both Houses of Parliament on 23.02.2016.	Shri Dushyant Chautala, MP raised the question of quorum in the House. After the Quorum bell was rung thrice, House was adjourned due to want of quorum for the day.	
5.	03.03.2016	1500 to 1504	04	—	House re-assembled after lunch break after quorum bell was rung twice
6.	08.03.2016	1500 to 1503	03	—	House re-assembled after lunch break after quorum bell was rung once.
7.	09.03.2016	1410 to 1412	02	—	-do-
8.	10.03.2016	1445 to 1447	02	—	-do-

**17. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE SEVENTH SESSION  
OF SIXTEENTH LOK SABHA**

(23.02.2016 to 16.03.2016)

Date	Time	Subject Matter
1	2	3
24.02.2016	1907 hrs.	Shri Mallikarjun Kharge, Shri P. Karunakaran and other Members of INC, CPI(M) and CPI staged a walkout from the House in protest of the clarification made by Minister of Human Resource Development (Smt. Smriti Z. Irani) on the point raised by some members relating to education system to the discussion under Rule 193 regarding situation arising out of recent incidents in institutions of higher education in reference to Jawaharlal Nehru and Hyderabad Universities.
02.03.2016	1306 hrs.	Shri Mallikarjun Kharge, Shri P. Karunakaran and other members of INC and CPI(M) staged a walkout in protest of the initiation of the discussion under Rule 193 on the situation arising out of alleged money-laundering involving Aircel-Maxis in the wake of recent joint raids by Enforcement Directorate and Income Tax Department.
	1443 hrs.	Shri Sudip Bandyopadhyay and other members of AITC staged a walkout in protest of the decision of the Speaker to take up the short duration discussion under Rule 193 on the issue of Aircel-Maxis scam before the discussion on the Motion of Thanks on the President's Address was completed.

10.03.2016	1220 hrs.	Shri Mallikarjun Kharge and Members of INC alongwith members of left parties staged a walkout from the House as they were not satisfied with the response of the Minister of Home Affairs to clarificatory question asked by the members on the Calling Attention on 'alleged alteration of affidavit relating to Ishrat Jahan Case'.
15.03.2016	1229 hrs.	Shri Mallikarjun Kharge and other members of INC staged a walkout in protest of the response made by Hon'ble Minister for Parliamentary Affairs on the issues of bribery.
16.03.2016	1958 hrs.	Shri Dinesh Trivedi walked out of the House in protest of the decision by the Chair for not allowing him to speak on the Amendments made by Rajya Sabha on the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Bill, 2016.
	2000 hrs.	Shri Sugata Bose also walked out of the House in protest on the same issue.
	2015 hrs.	Shri Bhartruhari Mahtab alongwith some other members of BJD walked out of the House as they were not satisfied with the reply of Shri Arun Jaitley, Finance Minister to the discussion on the issue.
	2015 hrs.	Shri Mohd. Salim and some other members of the CPI(M) and CPI also left the House in protest on the same issue.



**18. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR  
BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS  
FROM 23.02.2016 TO 16.03.2016**

	No. of Days	Total Time Spent	
		H.	M.
Hon'ble Speaker	16	43	50
Hon'ble Deputy Speaker	02	05	23
Dr. P. Venugopal	07	16	11
Shri K. H. Muniyappa	07	10	44
Shri Anandrao Adsul	06	07	42
Shri Hukm Deo Narayan Yadav	07	05	46
Shri Pralhad Joshi	03	03	56
Shri Hukum Singh	02	03	27
Shri Konakalla Narayana Rao	03	03	12
Dr. Ratna De (Nag)	03	03	10
Shri Arjun Charan Sethi	02	02	04

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY  
HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS  
FROM 23.02.2016 To 16.03.2016**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	
HS			
23.02.2016	1245 to 1257 hrs.	00	12
24.02.2016	1100 to 1228 hrs.	01	28
	1256 to 1309 hrs.	00	13
	1450 to 1804 hrs.	03	14
	1823 to 2022 hrs.	01	59
25.02.2016	1100 to 1310 hrs.	02	10
	1556 to 1744 hrs.	01	48
26.02.2016	1100 to 1228 hrs	01	28
29.02.2016	1100 to 1242 hrs.	01	42
01.03.2016	1100 to 1103 hrs.	00	03
	1115 to 1136 hrs.	00	21
	1200 to 1212 hrs.	00	12
	1401 to 1449 hrs.	00	48
02.03.2016	1100 to 1220 hrs.	01	20
	1230 to 1311hrs.	00	41
	1416 to 1527 hrs.	01	11
03.03.2016	1100 to 1352 hrs.	02	52
04.03.2016	1100 to 1105 hrs.	00	05
08.03.2016	1100 to 1358 hrs.	02	58
09.03.2016	1100 to 1310 hrs.	02	10
	1412 to 1513 hrs.	01	01
10.03.2016	1100 to 1342 hrs.	02	42
11.03.2016	1100 to 1318 hrs.	02	18
	1442 to 1557 hrs.	01	15
14.03.2016	1100 to 1312 hrs.	02	12
	1816 to 2004 hrs.	01	48
15.03.2016	1100 to 1330 hrs.	02	30
16.03.2016	1100 to 1314 hrs.	02	14
	1924 to 2019 hrs.	00	55
Total Time Spent in the Chair		43	50

1	2	3
HDS		
25.02.2016	1418 to 1533 hrs.	01 15
	1744 to 1930 hrs.	01 46
26.02.2016	1228 to 1322 hrs.	00 54
	1434 to 1602 hrs.	01 28
Total time spent in the Chair		05 23

Dr. P. Venugopal	Time Spent	Total Time	
		H.	M.
02.03.2016	1527 to 1742 hrs.	02	15
	2002 to 2041 hrs.	00	39
08.03.2016	1856 to 2351 hrs.	04	55
10.03.2016	1930 to 2125 hrs.	01	55
11.03.2016	1704 to 1907 hrs.	02	03
14.03.2016	1312 to 1409 hrs.	00	57
15.03.2016	1806 to 2013 hrs.	02	07
16.03.2016	1804 to 1924 hrs.	01	20
Total time spent in the Chair		16	11

Shri K.H. Muniyappa	Time Spent	Total Time	
		H.	M.
03.03.2016	1559 to 1802 hrs	02	03
08.03.2016	1504 to 1531 hrs.	00	27
	1603 to 1704 hrs.	01	01
09.03.2016	1602 to 1800 hrs.	01	58
10.03.2016	1801 to 1930 hrs.	01	29
14.03.2016	1502 to 1559 hrs.	00	57
15.03.2016	2013 to 2158 hrs.	01	45
16.03.2016	1456 to 1600 hrs.	01	04
Total time spent in the Chair		10	44

Shri Anandrao Adsul	Time Spent	Total Time	
		H.	M.
24.02.2016	1228 to 1256 hrs	00	28
03.03.2016	1802 to 2101 hrs	02	59
10.03.2016	1702 to 1801 hrs.	00	59
11.03.2016	1318 to 1442 hrs.	01	24
14.03.2016	1702 to 1816 hrs.	01	14
16.03.2016	1418 to 1456 hrs.	00	38
Total time spent in the Chair		07	42

Shri Hukm Dev Narayan Yadav	Time Spent	Total Time	
		H.	M.
24.02.2016	1804 to 1823 hrs	00	19
26.02.2016	1602 to 1712 hrs	01	10
08.03.2016	1704 to 1806 hrs	01	02
10.03.2016	1609 to 1702 hrs	00	53
11.03.2016	1557 to 1704 hrs	01	07
15.03.2016	1435 to 1501 hrs	00	26
16.03.2016	1715 to 1804 hrs	00	49
Total time spent in the Chair		05	46

Shri Pralhad Joshi	Time Spent	Total Time	
		H.	M.
24.02.2016	1417 to 1450 hrs	00	33
02.03.2016	1742 to 2002 hrs	02	20
14.03.2016	1559 to 1702 hrs	01	03
Total time spent in the Chair		03	56

Shri Hukum Singh	Time spent	Total Time	
		H.	M.
10.03.2016	1447 to 1609 hrs	01	22
15.03.2016	1601 to 1806 hrs	02	05
Total time spent in the Chair		03	27

Shri Konakalla Narayana Rao	Time spent	Total Time	
		H.	M.
25.02.2016	1533 to 1556 hrs	00	23
26.02.2016	1712 to 1901 hrs	01	49
15.03.2016	1501 to 1601 hrs	01	00
Total time spent in the Chair		03	12

Dr. Ratna De (Nag)	Time spent	Total Time	
		H.	M.
03.03.2016	1504 to 1559 hrs	00	55
08.03.2016	1531 to 1603 hrs	00	32
	1806 to 1856 hrs	00	50
14.03.2016	1409 to 1502 hrs	00	53
Total time spent in the Chair		03	10

Shri Arjun Charan Sethi	Time spent	Total Time	
		H.	M.
09.03.2016	1513 to 1602 hrs	00	49
16.03.2016	1600 to 1715 hrs	01	15
Total time spent in the Chair		02	04

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF  
BUSINESS TRANSACTED DURING THE SEVENTH SESSION  
OF SIXTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
President's Address	12	50	12.17
<b>BILLS</b>			
(a) Government Bills	16	04	15.23
(b) Private Members' Bills	05	01	04.75
<b>BUDGETS</b>			
(a) Railway Budget	15	24	14.60
(b) General Budget	14	18	13.56
CALLING ATTENTION	01	16	01.20
<b>DISCUSSIONS—</b>			
Short Duration Discussions (Rule 193)	10	50	10.27
MATTERS OF URGENT PUBLIC IMPORTANCE	11	02	10.46
MATTERS UNDER RULE 377	00	52	00.82
QUESTIONS	05	25	05.14
<b>RESOLUTIONS—</b>			
Statutory Resolution		*	
<b>STATEMENTS—</b>			
Rule 372, Rule 199 and Direction 73A	00	46	00.73
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	11	38	11.03
<b>TOTAL</b>	<b>105</b>	<b>26</b>	<b>100</b>

\*Joint discussion took place on one Statutory Resolution [*vide* Statement No. 2 S. No. 8] and Motion for consideration of connected Government Bill [*vide* Statement No. 12(iii) S. No. 1]. Time taken on joint discussion has been shown under Government Bills.